

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 640 of 2018**

**IN THE MATTER OF:**

**Gutupalli Srinivasa Rao & Anr.**

**...Appellants**

**Vs.**

**M/s. Supraja Textiles Pvt. Ltd. & Anr.**

**...Respondents**

**Present: For Appellants: - None.**

**For Respondents: - None.**

**O R D E R**

**13.03.2019—** Earlier when the matter was taken up on 26<sup>th</sup> February, 2019, nobody appeared on behalf of the Appellants, therefore, the case was adjourned.

Today, in spite of repeated calls, nobody appears on behalf of the Appellants. The appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member(Judicial)

Ar/g